

I of the Report of the Railway Accidents Committee, 1962. [*Placed in Library. See No. LT—1238/69.*]

Resolution Re. Report of Second Central Wage Board for Cotton Textile Industry

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : I beg to lay on the Table a copy of Government Resolution No. WB-8(15)/68 dated the 17th May, 1969 on the report of the Second Central Wage Board for the Cotton Textile Industry [*Placed in Library. See No. LT—1239/69.*]

Notifications under Essential Commodities Act, 1955

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : I beg to lay on the Table:—

- (1) A copy of the Kerosene (Fixation of Ceiling Prices) Third Amendment Order, 1969, published in Notification No. G.S.R. 1554 in Gazette of India dated the 1st July, 1969 under sub-section (6) of section 3 of the Essential Commodities Act, 1955.
- (2) A copy of Notification No. S. O. 2185 published in Gazette of India dated the 7th June, 1969 under sub-section (1) of section 12A of the Essential Commodities Act, 1955. [*Placed in Library. See No. LT—1240/69.*]

Coal Mines (Conservation and Safety) Amendment Rules, etc.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & CHEMICALS AND MINES AND METALS (SHRI JAGANATH RAO) :—I beg to relay on the Table:—

- (1) A copy of the Coal Mines (Conservation and Safety) Amend-

ment published in Notification No. G.S.R. 938 in Gazette of India dated the 12th April, 1969, under sub-section (4) of Section 17 of the Coal Mines (Conservation and Safety) Act, 1952. [*Placed in Library. See No. LT—825/69.*]

- (2) I beg to lay on the Table a copy of Notification No. G.S.R. 1201 published in Gazette of India dated the 24th May, 1969 under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957. [*Placed in Library. See No. LT—1241/69.*]

Annual Report of Permanent Indus Commission, 1968-69

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : I beg to lay on the Table a copy of the Annual Report of the Permanent Indus Commission for the year ended the 31st March, 1969. [*Placed in Library. See No. LT—1242/69.*]

Statement Re. market loan floated by Govt. in July, 1969, Public Debt (Annuity Deposit Certificates) Amendment Rules, etc. etc.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : I beg to lay on the Table :—

- (1) A statement (Hindi and English versions) indicating result of market loan floated by the Government of India in July, 1969. [*Placed in Library. See No. LT—1243/69.*]

(2) A Copy of the Public Debt (Annuity Deposit Certificates) Amendment Rules, 1969, published in Notification No. G.S.R. 1310 (English version) and G.S.R. 1311 (Hindi version) in Gazette of India dated the 7th June, 1969, under sub-section (3) of section 28 of the Public Debt Act, 1944. [*Placed in Library. See No. LT—1244/69.*]

- (3) A copy of the report on the working of the Deposit Insurance Corporation, Bombay for the year 1968 along with the

Audited Accounts, under sub-section (2) of section 32 of the Deposit Insurance Corporation Act, 1961. [*Placed in Library. See Do. LT—1245/69.*]

(4) A copy of the Insurance (Amendment) Rules, 1969, published in Notification No. G.S.R. 1275 in Gazette of India dated the 28th May, 1969, under sub-section (3) of section 114 of the Insurance Act, 1938. [*Placed in Library. See No. LT—1246/69.*]

(5) A copy of Notification No. S. O. 2447 published in Gazette of India dated the 21st June, 1969, making certain amendment to the Tax Credit Certificate (Shifting of Industrial Undertakings) Scheme, 1967, under sub-section (4) of section 280 ZE of the Income-tax Act, 1961. [*Placed in Library. See No. LT—1247/69.*]

(6) A copy each of the following Notifications under section 296 of the Income-tax Act, 1961 :—

(i) The Income-tax (Third Amendment) Rules, 1969, published in Notification No. S. O. 2000 in Gazette of India dated the 23rd May, 1969.

(ii) The draft Income-tax (Fourth Amendment) Rules, 1969 published in Notification No. S. O. 2005 in Gazette of India dated the 24th May, 1969. [*Placed in Library. See No. LT—1248/69.*]

7. A Copy of the Central Sales Tax (Registration and Turnover) Amendment Rules, 1969, published in Notification No. G.S.R. 1362 (English version) and G.S.R. 1363 (Hindi version) in Gazette of India dated the 9th June, 1969, under sub-section (2) of section 13 of the Central Sales Tax Act, 1956. [*Placed in Library. See No. LT—1249/69.*]

(8) A copy each of the following Notifications under section 159 of the Customs Act, 1962 and section 38 of the Central Excises and Salt Act, 1944 :—

(i) The Customs and Central Excise Duties Export Drawback (General) Tenth Amendment Rules, 1969, Published in Notification No. G.S.R. 1317 (English version) and G.S.R. 1318

(Hindi version) in Gazette of India dated the 31st May, 1969.

(ii) The Customs and Central Excise Duties Export Drawback (General) Eleventh Amendment Rules, 1969, published in Notification No. G.S.R. 1319 (English version) and G.S.R. 1320 (Hindi version) in Gazette of India dated the 31st May, 1969.

(iii) The Customs and Central Excise Duties Export Drawback (General) Twelfth Amendment Rules, 1969, published in Notification No. G.S.R. 1321 (English version) and G.S.R. 1322 (Hindi version) in Gazette of India dated the 31st May, 1969.

(iv) The Customs and Central Excise Duties Export Drawback (General) Thirteenth Amendment Rules, 1969, published in Notification No. G.S.R. 1323 (English version) and G.S.R. 1324 (Hindi version) in Gazette of India dated the 31st May, 1969.

(v) The Customs and Central Excise Duties Export Drawback (General) Fourteenth Amendment Rules, 1969, published in Notification No. G.S.R. 1325 (English version) and G.S.R. 1326 (Hindi version) in Gazette of India dated the 7th June, 1969.

(vi) The Customs and Central Excise Duties Export Drawback (General) Fifteenth Amendment Rules, 1969, published in Notification No. G.S.R. 1327 (English version) and G.S.R. 1328 (Hindi version) in Gazette of India dated the 7th June, 1969.

(vii) The Customs and Central Excise Duties Export Drawback (General) Sixteenth Amendment Rules, 1969, published in Notification No. G.S.R. 1329 (English version) and G.S.R. 1330 (Hindi version) in Gazette of India dated the 7th June, 1969.

(viii) The Customs and Central Excise Duties Export Drawback (General) Eighteenth Amendment Rules, 1969, published in Notification No. G.S.R. 1543 (English version) and G.S.R. 1544 (Hindi version) in Gazette of

India dated the 28th June, 1969, together with an explanatory memorandum.

- (ix) The Customs and Central Excise Duties Exports Drawback (General) Seventeenth Amendment Rules, 1969, published in Notification No. G.S.R. 1545 (English version) and G.S.R. 1546 (Hindi version) in Gazette of India dated the 28th June, 1969.
- (x) The Customs and Central Excise Duties Export Drawback (General) Nineteenth Amendment Rules, 1969, published in Notification No. G.S.R. 1547 (English version) and G.S.R. 1548 (Hindi version) in Gazette of India dated the 28th June, 1969.
- (xi) G.S.R. 1549 published in Gazette of India dated the 28th June, 1969 containing corrigendum to G.S.R. 20 dated the 6th January, 1968.
- (xii) The Customs and Central Excise Duties Export Drawback (General) Twenty-first Amendment Rules, 1969, published in Notification No. G.S.R. 1566 (English version) and G.S.R. 1567 (Hindi version) in Gazette of India dated the 5th July, 1969.
- (xiii) The Customs and Central Excise Duties Export Drawback (General) Twenty-second Amendment Rules, 1969, published in Notification No. G.S.R. 1568 (English version) and G.S.R. 1569 (Hindi version) in Gazette of India dated the 5th July, 1969.
- (xiv) The Customs and Central Excise Duties Export Drawback (General) Twenty-third Amendment Rules, 1969, published in Notification No. G.S.R. 1570 (English version) and G.S.R. 1571 (Hindi version) in Gazette of India dated the 5th July, 1969.
- (xv) The Customs and Central Excise Duties Export Drawback (General) Twenty-fourth Amendment Rules, 1969, published in Notification No. G.S.R. 1572 (English version) and G.S.R. 1573 (Hindi version) in Gazette of India dated the 5th July, 1969.
- (xvi) The Customs and Central Excise Duties Export Drawback (General) Twenty-fifth Amendment Rules, 1969, published in Notification No. G.S.R. 1574 (English version) and G.S.R. 1575 (Hindi version) in Gazette of India dated the 5th July, 1969.
- (xvii) The Customs and Central Excise Duties Export Drawback (General) Twenty-sixth Amendment Rules, 1969, published in Notification No. G.S.R. 1576 (English version) and G.S.R. 1577 (Hindi version) in Gazette of India dated the 5th July, 1969.
- (xviii) The Customs and Central Excise Duties Export Drawback (General) Twenty-seventh Amendment Rules, 1969, published in Notification No. G.S.R. 1578 (English version) and G.S.R. 1579 (Hindi version) in Gazette of India dated the 5th July, 1969.
- [Placed in Library. See No. LT—1250/69.]
- (9) A copy each of the following Notification under sub-section (4) of section 19 of the Medicinal and Toilet Preparations (Excise Duties) Act, 1955:—
- (i) The Medicinal and Toilet Preparations (Excise Duties) First Amendment Rules, 1969, published in Notification No. G.S.R. 1344 (English version) and G.S.R. 1345 (Hindi version) in Gazette of India dated the 7th June, 1969. [Placed in Library. See No. LT—1251/69.]
- (ii) The Medicinal and Toilet Preparations (Excise Duties) Second Amendment Rules, 1969, published in Notification No. G.S.R. 1561 (English version) and G.S.R. 1562 (Hindi version) in Gazette of India dated the 5th July, 1969.
- (iii) The Medicinal and Toilet Preparations (Excise Duties) Third Amendment Rules, 1969, published in Notification No. G.S.R. 1563 (English version) and

G.S.R. 1564 (Hindi version) in Gazette of India dated the 5th July, 1969. [Placed in Library. See No. LT-1252/69.]

(10) A copy each of the following Notifications under section 159 of the Customs Act, 1962:--

- (i) G.S.R. 1019 (English version) and G.S.R. 1021 (Hindi version) published in Gazette of India dated the 26th April, 1969.
- (ii) The Specified Goods (Prevention of Illegal Export) Rules, 1969 (Hindi version) published in Notification No. G.S.R. 1157 in Gazette of India dated the 17th May, 1969.
- (iii) G.S.R. 1158 (Hindi version) published in Gazette of India dated 17th May, 1969.
- (iv) G.S.R. 1159 (Hindi version) published in Gazette of India dated the 17th May, 1969.
- (v) G.S.R. 1160 (Hindi version) published in Gazette of India dated the 17th May, 1969.
- (vi) The Notified Goods (Prevention of Illegal Import) Rules, 1969 (Hindi version) published in Notification No. G.S.R. 1161 in Gazette of India dated the 17th May, 1969.
- (vii) G.S.R. 1162 (Hindi version) published in Gazette of India dated the 17th May, 1969.
- (ix) G.S.R. 1164 (Hindi version) published in Gazette of India dated the 17th May, 1969.
- (x) The Specified Goods (Prevention of Illegal Export) Amendment Rules, 1969, (Hindi version) Published in Notification No. G.S.R. 1165 in Gazette of India dated the 17th May, 1969.
- (xi) G.S.R. 1166 (Hindi version) published in Gazette of India dated the 17th May 1969.
- (xii) G.S.R. 1167 (Hindi version) published in Gazette of India dated the 17th May, 1969.
- (xiii) G.S.R. 1168 (English version)' and G.S.R. 1170 (Hindi version) published in Gazette of India dated the 17th May, 1969 together with an explanatory memorandum.
- (xiv) G.S.R. 1169 (English version, and G.S.R. 1171 (Hindi version) published in Gazette of India dated the 17th May, 1969 together with an explanatory memorandum.
- (xv) G.S.R. 1172 (Hindi version) published in Gazette of India dated the 17th May, 1969.
- (xvi) G.S.R. 1173 (Hindi version) published in Gazette of India dated the 17th May, 1969.
- (xvii) G.S.R. 1178 (Hindi version) published in Gazette of India dated the 17th May, 1969.
- (xviii) G. S. R. 1179 (Hindi version) published in Gazette of India dated the 17th May, 1969.
- (xix) G.S.R. 1180 (Hindi version) published in Gazette of India dated the 17th May, 1969.
- (xx) G.S.R. 1195 (English version) and G.S.R. 1196 (Hindi version) published in Gazette of India dated the 13th May, 1969 together with an explanatory memorandum.
- (xxi) The Passengers (Non-Tourist) Baggage (Amendment) Rules, 1969, (Hindi version) published in Notification No. G.S.R. 1226 in Gazette of India dated the 24th May, 1969.
- (xxii) G.S.R. 1227 (Hindi version) published in Gazette of India dated the 24th May, 1969.
- (xxiii) G.S.R. 1228 (Hindi version) published in Gazette of India dated the 24th May, 1969.

- (xxiv) G.S.R. 1331 (English version) and G.S.R. 1332 (Hindi version) published in Gazette of India dated the 31st May, 1969.
- (xxv) G.S.R. 1333 (English version) and G.S.R. 1334 (Hindi version) published in Gazette of India dated the 31st May, 1969.
- (xxvi) G.S.R. 1337 (English version) and G.S.R. 1338 (Hindi version) published in Gazette of India dated the 7th June, 1969 together with an explanatory memorandum.
- (xxvii) G.S.R. 1339 published in Gazette of India dated the 31st May, 1969 together with an explanatory memorandum.
- (xxviii) The Transfer of Residence Rules, 1969 published in Notification No. G.S.R. 1478 (English version) and G.S.R. 1479 (Hindi version) in Gazette of India dated the 21st June, 1969.
- (xxix) G.S.R. 1480 (English version) and G.S.R. 1481 (Hindi version) published in Gazette of India dated the 21st June, 1969.
- (xxx) G.S.R. 1540 (Hindi version) published in Gazette of India dated the 28th June, 1969.
- (xxxi) G.S.R. 1580 (English version) and G.S.R. 1581 (Hindi version) published in Gazette of India dated the 5th July 1969.
- [Placed in Library. See No LT—1253/69]
- (11) A copy each of the following Notifications issued under the Central Excise Rules, 1944:—
- (i) G.S.R. 1067, 1068 and 1069 (Hindi version) published in Gazette of India dated the 3rd May, 1969 together with an explanatory memorandum.
- (ii) G.S.R. 1233 (English version) and G.S.R. 1234 (Hindi version) published in Gazette of India dated the 19th May, 1969 together with an explanatory memorandum.
- (iii) G.S.R. 1236 published in Gazette of India dated the 22nd May, 1969 together with an explanatory memorandum.
- (iv) G.S.R. 1342 (English version) and G.S.R. 1343 (Hindi version) published in Gazette of India dated the 17th June, 1969 together with an explanatory memorandum.
- (v) G.S.R. 1387 published in Gazette of India dated the 14th June, 1969 together with an explanatory memorandum.
- (vi) G.S.R. 1388 published in Gazette of India dated the 14th June, 1969 together with an explanatory memorandum.
- (vii) G.S.R. 1459 published in Gazette of India dated the 21st June, 1969.
- (viii) G.S.R. 1460 published in Gazette of India dated the 21st June, 1969 together with an explanatory memorandum.
- (ix) G. S. R. 1482 published in Gazette of India dated the 21st June, 1969.
- [Placed in Library. See No. LT—1254/69.]
- 12-31 hrs.
- ESTIMATES COMMITTEE
- Seventy-ninth and Eighty-ninth Reports

SHRI THIRUMALA RAO (Kakinada):

I present the following Reports of the Estimates Committee:—

- (1) Seventy-ninth Report on action taken by Government on the recommendations contained in the Ninth Report of Estimates Committee on the Ministry of Industrial Development and Company Affairs (Department of Industrial Development), Industrial Licensing.
- (2) Eighty-ninth Report on action taken by Government on the recommendations contained in the thirtieth Report